

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. MANOJ JAIN

Petition(s) for Special Leave to Appeal (C) No(s). 2439/2018

NISHI TRIPATHI & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 29-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Gopal Jha, AOR
Mr. Shreyash Bhardwaj, Adv.
Mr. Manjeet Jha, Adv.

For Respondent(s)

Mr. Pradeep Misra, AOR

Mr. Sarvam Ritam Khare, AOR

Mr. Akbar Siddique, Adv.
Mr. Ritam Khare, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as a last chance is given to the respondent Nos.1 and 7 to file the counter affidavit.

Service of notice is complete qua respondent Nos. 2 to 5 but no one has entered appearance on their behalf.

Await the return of the service of notice already issued to the respondent No.6.

List again on 23.10.2018.

MANOJ JAIN
Registrar